Government of Jammu and Kashmir Department of Law, Justice and Parliamentary Affairs Civil Secretariat Srinagar/Jammu *****

Ref No. No: DCS/ARA/2024/174-175 dated: 06 -06-2024

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:--13192- JK (LD) of 2024 DATED:- 22 - 07 - 2024

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 22- 07 - 2024

No:-LAW-OIC/7/2024

Copy to the:-

- 1. Learned Advocate General, J&K
- 2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
- 3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India
- 4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
- 5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
- 6. Secretary to Government, Revenue Department.
- Director Litigation, Srinagar/ Jammu. Law Officer concerned
- 8. Officer In Charge Litigation(OIC).
- 9. Private Secretary to Chief Secretary for information of Chief Secretary.
- 10. Private Secretary to Secretary Law.
- 11. Incharge Website.
- 12. Government Order file.
- 13. Concerned file.

(Reyaz Ali Bhat)

/eyso 1 22.07.24

Assistant Legal Remembrancer

Annexure to the Government Order No.13192-JK(LD) of 2024 dated 22.07.2024

S Type No year Petitioner Respondent OIC						
S	Type	No	year	Petitioner	Respondent	UIC
No	•					<u> </u>
1	WP(C)	12 63	2023	Siraj ud Din Kuloo & Ors	UT and Ors	Fareed Ahmad (JKAS) Tehsildar Keegam
2	WP(C)	81 2	2024	Mohammad Skinder Malik	DC Shopian and Ors	Anjum Bashir Khan (JKAS), Tehsildar Shopian
3	CCP(S)	31	2024	Muntazir Ahmad Bhat	UT and Ors	Mr. Faz Lul Haseeb (IAS) DC Shopian
4	WP(C)	65 4	2024	Nazir Ahmad Bhat	UT and Ors	Abdul Aziz Wani Tehsildar Barbugh
5	OA	25	2023	Mahmooda Banoo	UT and Ors	Mr. Faz Lul Haseeb (IAS) DC Shopian
6	WP(C)	21 75	2023	Bashir Ahmad Bhat	UT and Ors	Imtiyaz Ahmad Tehsildar Chitragam
7	WP(C)	11 83	2023	Mst. Showkata Akhter	UT and Ors	Anjum Bashir Khan (JKAS), Tehsildar Shopian
.8	WP(C)	97	2024	Rattan Lal Khar	UT and Ors	Mr. Faz Lul Haseeb (IAS) DM Shopian
9	НСР	14 7	2024	Faheem Ahmad Rather	UT and Ors	Mr. Faz Lul Haseeb (IAS) DM Shopian
10	HCP	15 2	2024	Shakir Nazir Malla	UT and Ors	Mr. Faz Lul Haseeb (IAS) DM Shopian
.11	НСР	18 5	2024	Gulzar Ahmad Mantoo	UT and Ors	Mr. Faz Lul Haseeb (IAS) DM Shopian
12		19 4	2024	Zubair Ahmad Ganie	UT and Ors	Mr. Faz Lul Haseeb (IAS) DM Shopian

JM

Perengly